

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

102

C.P.(IB) No. 179/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th March 2018, 10.30 A.M

Name of the Company	Minex Metallurgical Co. Ltd.-Vs- OCL Iron & Steel Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Sonal Shah, Adv
(SONAL SHAH)

Corporate
Debtor

Sd

2. CS NEHA SHARMA

Petitioner

7/3/18

Nsha

7/3/18

ORDER

Ld. Counsel appearing on behalf of the operational creditor and the corporate debtor submits that the matter was settled out of Tribunal and the operational creditor sought leave to withdraw the petition.

Leave is granted. C.P. (IB) No. 179/KB/2018 is disposed of as withdrawn.

Sd

(Jinan K.R.)
Member (J)